An Act further to amend the prevention of Insults to National Honour

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of
India as follows:-

1. Short title.-This Act may be called the Prevention of Insults to

2. Amendment of section 2 of Act 69 of 1971.-In the Prevention of
Insults to National Honour Act, 1971, in section 2, in Explanation 4,
for clause (e), the following clause shall be substituted, namely:-

"(e) using the Indian National Flag,-

(i) as a portion of costume, uniform or accessory of any description
which is worn below the waist of any person; or

(ii) by embroidering or printing it on cushions, handkerchiefs,
napkins, undergarments or any dress material; or".

T. K. VISWANATHAN,
Secy. to the Govt. of India.

{}